NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. CA 393/2022 In C.P.(CAA)/130(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - ITA School of Performing Arts Private limited

APPEARANCES: -
FOR THE APPLICANT : Absent
FOR THE RESPONDENT : Absent
Section: 230-232 of Companies Act, 2013 Rule 11 of NCLT

ORDER

The matter is taken up through Virtual Hearing (VC).

CA 393/2022- The present application is filed by the applicant Under section 11 of NCLT Rule 2016 In **C.P.(CAA)/130/(MB)2022** for early hearing of the above Company Petition. It is seen from the record that the **C.P.(CAA)/130/(MB)2022** is listed today for hearing. The matter was heard and reserved for order. In view of the above, the present relief sought in **CA 393/2022** become infructuous hence, will not survive. Accordingly, **CA 393/2022** is **disposed of** as **dismissed.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
Manish Tiwari